

Newspaper-captioned "Morphine Racket in Mandasaur"

1817. SHRI S. M. KRISHNA:

SHRI PHOOL CHAND
VERMA:

Will the Minister of FINANCE be pleased to state:

(a) whether his attention has been drawn to the news item captioned "Morphine Racket in Mandasaur" appearing in the 'Statesman', New Delhi dated the 20th July, 1981;

(b) if so, the broad outlines of the racket; and

(c) his reaction thereto?

THE MINISTER OF STATE IN
THE MINISTRY OF FINANCE
(SHRI SAWAISINGH SISODIA):

(a) Yes, Sir.

(b) and (c). It is reported that 21.250 kgs. of semi-refined morphine suspected to have been pilfered in small quantities from the Government Alkaloid Works, Neemuch was seized from the house of a worker of the Government Alkaloid Works Neemuch on 13-5-1981. Seven persons including 5 employees of the Government Opium & Alkaloid Works, Neemuch were arrested by the police. Another employee of the factory suspected to be involved in the racket, who was absconding, has been granted anticipatory bail by the Court. The services of six factory employees (4 workers and 2 Technicians Grade II) suspected to be involved in pilferage of morphine from the factory, have been terminated. The case is under further investigation by the Madhya Pradesh CID. Security arrangements in the factory have been further tightened.

**Setting up of Oxygen plant at IISCO's
Burnpur Workshop**

1818. SHRI NIREN GHOSH: Will the Minister of STEEL AND MINES be pleased to state what is the fate

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of Oxygen Plant to be set up at IISCO's Burnpur Workshop?

THE MINISTER OF COMMERCE
AND STEEL AND MINES (SHRI
PRANAB MUKHERJEE): The proposal is under examination in IISCO.

**Rates of daily allowance on tour
admissible to Central Government
Employees**

1819. SHRI RAMAVATAR SHASTRI: Will the Minister of FINANCE be pleased to state:

(a) whether the question of enhancing the rates of daily allowance on tour admissible to Central Government employees was under negotiation with the staff side in the National Council of the J.C.M. in July, 1980; and

(b) if the reply to the above be in the affirmative, the latest stand of Government in this regard?

THE MINISTER OF STATE IN
THE MINISTRY OF FINANCE
(SHRI SAWAISINGH SISODIA):

(a) Yes, Sir.

(b) Government have not formulated any firm views in the matter. It is likely to be discussed with the staff side in the next meeting of the National Council (J.C.M.).

**Loans advanced by nationalised banks
in H.P. under differential rate of
interest**

1820. PROF. NARAIN CHAND PARASHAR: Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 6396 on 3rd April, 1981 regarding grant of loans and subsidies by Nationalised banks under 20-point programme and state:

(a) the names of the banks (along-with the districts in which they are located) which have advanced loans